

Statement Regarding Status of implementation of the recommendations contained in the 192nd Report of the Standing Committee on Commerce on action taken by the Government on the recommendations/observations contained in the 190th Report of the Committee on 'Demands for Grants (2025-26) (Demand No.11)' pertaining to Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Speaker Sir, on behalf of my colleague, Shri Jitin Prasada, I beg to lay a statement (Hindi and English versions) regarding the status of implementation of the recommendations contained in the 192nd Report of the Standing Committee on Commerce on action taken by the Government on the recommendations/observations contained in the 190th Report of the Committee on 'Demands for Grants (2025-26) (Demand No.11)' pertaining to Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.

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